

TO BE PUBLISHED IN PART II SECTION 3(ii) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA
CENTRAL BOARD OF DIRECT TAXES

NEW DELHI: DATED THE 19th October., 1976.

NOTIFICATION
INCOME TAX

NO.1530 (F.No.187/5/76-IT(AI): In exercise of the powers conferred by section 126 of the I.T.Act, 1961 (43 of 1961), the Central Board of Direct Taxes hereby makes the following amendments to the Schedule annexed to its Notification No.1(F.No.55/233/63-IT) dated 13.5.64.

The existing Serial No.12(a) and (b) will be substituted as under:-

1.	2.	3.	4.	5.	6.
12(a)	All persons residing or carrying on business, profession or vocation within the limits of Greater Bombay District of Maharashtra State, whose income is mainly derived from production, distribution, publicity or exhibition of movie films; ownership of studios or laboratories or supply of cinematographic goods & machinery; or who are cine & film artists, film directors, cine-play-back singers, film editors, film cameramen, movie-art and dance directors, cine-musicians, cine-music directors, and film financiers ("film financier" refers only to a person whose income is wholly or mainly derived from the business of financing the production or distribution of films).	ITO, Film Circle, Bombay	IAC of I.T. Film Range, Bombay	AAC of I.T.who has been in vested with powers to hear appeals against the decision of the I.T.O. referred to in col. 3.	Commissioner of I.T., Bombay City-I, Bombay.
(b)	All persons residing or carrying on business, profession or vocation within the limits of Greater Bombay District of Maharashtra State, who are partners of firms assessed in Film Circle, Bombay by virtue of (a) above.	ITO, Film Circle, Bombay.	IAC of I.T. Film Range, Bombay.	AAC of I.T who has been invested with powers to hear appeals against the decision of the I.T.O. referred to in col. 3.	Commissioner of Income-tax, Bombay City-I, Bombay.

: 2 :

This notification shall take effect from 1.11.1976.

Sd/-

(M. SHASTRI)

UNDER SECY. CENTRAL BOARD OF DIRECT TAXES

To

The Manager,
Government of India Press,
Ring Road, Mayapuri Industrial Area,
(Near Rajouri Garden), NEW DELHI

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8. Sri M.B. Rao, Joint Secy., Ministry of Law, Justice and Company Affairs (Department of Legal Affairs).

Sd/-

(M. SHASTRI)

UNDER SECY. CENTRAL BOARD OF DIRECT TAXES

AUTHORISED FOR ISSUE

(R.V. RAMANAN)

ASSISTANT DIRECTOR OF INSPECTION
DIRECTORATE OF INSPECTION (RS&P)

NO. CC/TR(AI)/1511/391/RSP/76

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